

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2598
TO BE ANSWERED ON 03-01-2018**

Delay in Appointment

2598. SHRI C.K. SANGMA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the reason for the delay in the appointment of the members of Muslim and Christian communities in minority commission;
- (b) the time by which these vacancies are expected to be filled in; and
- (c) the details of all incidents recorded of minority persecution registered with the Commission from the year 2014?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a)&(b) Central Government vide Gazette notification No. S.O. 1676 (E) dated 23.05.2017 [read with Gazette notification S.O. No. 1791 (E) dated 02.06.2017] and No. S.O. 2104 (E) dated 4.7.2017 has appointed representatives from the Muslim and Christian communities as Chairman and Vice-Chairman respectively in the National Commission for Minorities (NCM).
- (c) The details of complaints received in the NCM since 2014-15 is as follow:-

Year	No of new complaints received	Disposed off	Pending
2014-15	1995	1983	12
2015-16	1974	1958	16
2016-17	1647	1599	48
2017-18(Till 27.12.2017)	1165	986	179
Total	6781	6526	255
